GOVERNMENT OF INDIA MINISTRY OF CULTURE

LOK SABHA

UNSTARRED QUESTION NO.5115

TO BE ANSWERED ON 03.04.2023

GEOGRAPHICAL DESTRIBUTION OF NATIONALLY PROTECTED MONUMENTS

5115. Shri Parvesh Sahib Singh Verma:

Will the Minister of CULTURE be pleased to state:

- (a) whether it is true that there is an imbalance in the geographical distribution of Nationally protected monuments in the country and if so, whether the Government is trying to correct it;
- (b) whether it is true that there are many minor monuments in the lists of Nationally protected monuments with no significance; and
- (c) the number of untraceable monuments which are listed in the list of Nationally protected monuments?

ANSWER

THE MINISTER OF CULTURE, TOURISM AND DEVELOPMENT OF NORTH EASTERN REGION

(SHRI G. KISHAN REDDY)

- (a) No, Sir. Archaeological Survey of India (ASI) protects 3696 monuments and sites (CPMs) that have historical, cultural, archaeological and associational value. All regions in country, in terms of their geography, cultural affiliation and administrative boundaries are represented. They are not necessarily equi-distributed State/UT-wise nor are dependent on the size of the State/UT. However, there are no protected monuments in the UTs of Andaman and Nicobar Island and Lakshdweep.
- (b) All monuments declared by the Government under the Ancient Monuments and Archaeological Sites and Remains Act, 1958 are monuments of national importance.
- (c) 24 monuments are reported as untraceable.
